

DIVISION BENCH  
COURT - II

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/114(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>QUIPPO CONSTRUCTION EQUIPMENT LIMITED VS M. R. NIRMAN PVT LTD</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**

None.

**ORDER**

1. None for the parties.
2. Till date there has been no representation on behalf of the parties. Therefore, this matter is dismissed for non-prosecution.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**